

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-369/2003
in
OA-2852/2002

New Delhi this the 31st day of March, 2004.

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri Sarweshwar Jha, Member(A)

Lachman Bhambani,
R/o 502, Kumudi Apartments,
11/6, Nasir Pur,
New Delhi-45. Petitioner

(through Sh. M.K. Bhardwaj, Advocate)

Versus

Union of India through

1. Sh. Ajay Prasad,
Secretary,
Ministry of Defence,
South Block,
New Delhi.

2. Lt. GEN. Hari Uniyal, PVSM,
Engineer-in-Chief,
Army Head Quarter(DHQ),
New Delhi.

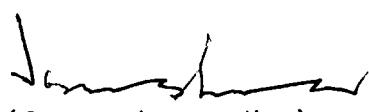
3. Maj.Gen.Utpal Bhattacharyya,
Chief Engineer,
Engineer Branch,
Head Quarters Central Command,
Lucknow. Respondents

(through Sh. S.K. Gupta, Advocate)

ORDER (ORAL)
Sh. Shanker Raju, Member(J)

We are satisfied that the directions contained in our order dated 27.5.2003 are substantially complied with in true letter and spirit. Any further cause of action which has

remained may be redressed in accordance with law in
fresh proceedings. CP is dismissed and the notices
are discharged.


(Sarweshwar Jha)
Member(A)


S. Raju
(Shanker Raju)
Member(J)

/vv/